

## STATEMENT

Statewise number of Kendriya Vidyalayas Imparting/  
Not Imparting Computer Education

S. No.	Name of States/UTs	No. of Kendriya Vidyalayas imparting Computer Education	No. of Kendriya Vidyalayas not imparting Computer Education
1.	Andhra Pradesh	16	28
2.	Arunachal Pradesh	01	09
3.	Assam	18	30
4.	Bihar	23	34
5.	Goa	01	04
6.	Gujarat	14	27
7.	Haryana	08	17
8.	Himachal Pradesh	02	16
9.	Jammu and Kashmir	07	19
10.	Karnataka	08	20
11.	Kerala	10	15
12.	Madhya Pradesh	23	68
13.	Maharashtra	22	32
14.	Manipur	01	04
15.	Meghalaya	01	06
16.	Mizoram	-	01
17.	Nagaland	02	04
18.	Orissa	07	23
19.	Punjab	13	23
20.	Rajasthan	10	42
21.	Sikkim	01	
22.	Tamilnadu	16	13
23.	Tripura	-	05
24.	Uttar Pradesh	47	72
25.	West Bengal	19	29
26.	Andaman and Nicobar Islands	01	02
27.	Chandigarh	03	03
28.	Delhi	17	17
29.	Pondicherry		02
30.	Kendriya Vidyalayas abroad (Moscow, Kathmandu)		02
Total 858 =		291	567

## Intelligent Transport System

1383. SHRI G.M. KUNTURKAR : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "Intelligent Transport System is coming" appearing in the Times of India dated October 29, 1996;

(b) if so, the details thereof;

(c) whether it is a fact that this proposal has been sent by Central Road Research Institute, New Delhi to Central Government for clearance;

(d) if so, the action taken by the Government in this regard; and

(e) if not, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Yes, Sir.

(b) It has been reported that the Central Road Research Institute propose to develop Intelligent Transport System which *inter alia* facilitates information sharing between the road, vehicle and the driver.

(c) No, Sir.

(d) and (e). Do not arise.

## Burns Ward

1384. SHRI BANWARI LAL PUROHIT : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Committee constituted by the High Court to visit the burns ward in Safdarjung Hospital has submitted its report to the Government;

(b) if so, the details of the recommendations made by the Committee;

(c) whether the Government propose to take any further action on the recommendations of the Committee; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) The Committee which visited the Burns Ward on 15.10.96 submitted its report in the High Court of Delhi.

(b) The Committee while pointing various shortcomings in the standard of sanitation and maintenance of facilities *inter alia* recommended that more staff/doctors should be made available in the ward, modern equipments like ECG, Dialysis, ventilators, suction apparatus, B.P. machine be procured and the number of airconditioner augmented.

(c) and (d). The hospital authorities have submitted the proposals for the purchase of equipments and